

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 11.02.2019 (MONDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Review Application No. 02 of 2019 in Transfer Original Petition (AT) (MRTP) No. 05 of 2017	Dr. (Mrs.) Manjeet Kaur Monga Vs. Mr. K. L. Suneja & Anr.	Mayank Wadhwa	Aditya Narain
2.	I.A. No. 309 of 2019 in Comp. App. (AT) (Ins) No. 74 & 75 of 2019	Haldia Petrochemicals Ltd. Vs. Rajendran Shanmugam	Vanita Bhargava	
3.	Comp. App. (AT) (Ins) No. 270 of 2018	Sugan Choudhary Vs. KhandelwalBusar Industries Pvt. Ltd. &Anr.	Amit Chadha	Rakesh Kumar Sunil Kumar-IRP
4.	Comp. App. (AT) (Ins) No. 329 of 2018	State Bank of India Vs. Punjab National Bank & Ors.  <b>With</b>	Nidhi Mittal	N.V. Srinivasan-R1 Bishwajit Dubay-R2 Chitranshul A. Sinha-R3 CA Sinha-R21
5.	Comp. App. (AT) (Ins) No. 529 of 2018	Punjab National Bank Vs State Bank of India and Ors	Premanand Gewas	Ankur Mittal-R1 Shatrajit Banerji-R2 Bishwajit Dubey-RP
6.	Comp. App. (AT) (Ins) No. 703 of 2018	Ahluwalia Contracts (India) Ltd. Vs. Raheja Developers Ltd.	Shashank Garg	Garima Sharma
7.	Comp. App. (AT) (Ins) No. 807 of 2018	Coal India Ltd. Vs Gulf Coil Lubricants India Ltd. & Anr.	Ranjan Kumar Pandey	Shaunak Mitra-R1
8.	Comp. App. (AT) (Ins) No. 72 of 2019	S.S. Natural Resources Pvt. Ltd. Vs. Orissa Metaliks Pvt. Ltd. & Ors. <b>With</b>	Pratiksha Sharma	R. N. Ghose-R1 Ashish Prasad-RP
9.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sanyam Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)
10.	Comp. App. (AT) (Ins) No.100 of 2019	Earth Water Ltd. Vs. Arvind Envisol Ltd.	Vikas Lakra	
11.	Comp. App. (AT) (Ins) No.101 of 2019	Nuddea Plantation Ltd. Vs. K.N. Chaudhury & Co. Pvt. Ltd.	Subhasish Bhowmick	

12.	Comp. App. (AT) (Ins) No.126 of 2019	Srei Infrastructure Finance Ltd. Vs. IDBI Bank Ltd. & Anr	Diwakar Maheshwari	Misha
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#### For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No.133 of 2019	ICICI Bank Ltd. Vs. Liberty Group Pvt Ltd & Anr.	Bishwajit Dubey	
14.	Comp. App. (AT) (Ins) No.134 of 2019	JM Financial Asset Reconstruction Company Ltd. Vs. Well-Do Holdings and Exports Pvt Ltd & Ors.	Ashish Mukhi	
15.	Comp. App. (AT) (Ins) No.135 of 2019	Pennar Industries Ltd. Vs. Moser Baer Solar System Pvt Ltd. `	Sriharsha Peechara`	
16.	Comp. App. (AT) (Ins) No.136 of 2019	Resolution Professional of Sevenhills Healthcare Pvt Ltd. Vs. Well-Do Holdings And Exports Pvt Ltd & Ors.	Sitesh Mukherjee	
17.	Comp. App. (AT) (Ins) No.137 of 2019	Nimitaya Infotech Pvt Ltd. Vs. Indiabulls Housing Finance Ltd.	R.K Gupta	
18.	Comp. App. (AT) No. 35 of 2019	Vijaya Bank. Vs. Aban Offshore Ltd .	Brijesh Kumar Tamber	

#### For Admission (After Notice)

19.	Comp. App. (AT) (Ins) No. 17 of 2019	K.Bharathi Vs. Kotak Mahindra Bank Ltd &Ors. <b>With</b>	Samir Ali Khan	D. Sreenivasan
20.	Comp. App. (AT) (Ins) No. 18 of 2019	K. Bharathi Vs. Kotak Mahindra Bank Ltd. & 4 Ors.	Samir Ali khan	D. Sreenivasan
21.	Comp. App. (AT) (Ins) No. 102 of 2019	Harish Bagla Vs. Agarwal Industries Pvt Ltd.&Anr.	Adiya Vikram Singh	
22.	Comp. App. (AT) (Ins) No. 557 of 2018	Shobhnath & Ors. Vs. Prism Industrial Complex Ltd.	Ashok Kriplani	
23.	Comp. App. (AT) (Ins) No. 622 of 2018	Karpara Project Engineering Pvt. Ltd. Vs. BGR Energy Systems Ltd.	Garima Bajaj	Ashwin Kumar D.S.
24.	Comp. App. (AT) (Ins) No. 675 of 2018	Madhuban Trade Steels Pvt. Ltd. Vs. Shree Vaishnav Metal &Power Pvt. Ltd.	Hitesh Sachar	Asmita Singh
25.	Comp. App. (AT) (Ins) No. 687 of 2018	Bhavik Bhimjyani Vs Uday Vinodchandra Shah &Anr	Smriti Churiwal	Tushar Tyagi-R1
26.	Comp. App. (AT) (Ins) No. 697 of 2018	Substantia Capital Services LLP Vs. Neelkanth Realtors Pvt. Ltd.	Anandini Kumar	Aman Verma

27.	Comp. App. (AT) (Ins) No. 700 of 2018	Container Corporation of India Ltd. Vs. Kohinoor India (P) Ltd.	S.M. Zulfiqar Alam	K.K. Saini
28.	Comp. App. (AT) (Ins) No. 712 of 2018	Maithan Alloys Ltd. Vs Anish Niranjan Nanavaty & Ors. <b>With</b>	Rahul Ray	Sumesh Dhawan-R1 Smriti Churiwal-(R2 &3), Himanshu Bhushan (R-4)
29.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	Dhruv Dewan-R1 Akhilesh-R3 Lalit Gupta-R4
30.	Comp. App. (AT) (Ins) No. 721 of 2018	Kamesh Badhana Vs. Govind Ram & Ors.	Arjun Kant	Govind Ram-R1 Hemant Miglani-R3 Kanwal Chaudhary-R4
31.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	
32.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan
33.	Comp. App. (AT) (Ins) No. 770 of 2018	Shearson Investment and Trading Company Pvt Ltd. Vs. Edelweiss Asset Reconstruction Co. Ltd. & Anr.	Anju Jain	Bharat Sangal-R1 Aditya Mahajan-R2
34.	Comp. App. (AT) (Ins) No. 796 of 2018	State Bank of India Vs. V. Mahesh, R.P. for Diamond Engineering (Chennai) Pvt. Ltd. & Ors.	R.S. Lakshman	Goutham Shivshankar-R1 Nikhil Nayyar(R2- 4)
35.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	Sameer Rastogi- R2
36.	Comp. App. (AT) (Ins) No. 798 of 2018	Santosh Shinde Vs. Fairmacs Shipping and Transport Services Pvt. Ltd. &Anr. <b>with</b>	Sameer Abhyankar	Shashwat Patnaik- R1
37.	Comp. App. (AT) (Ins) No. 46 of 2019	Santosh Shinde Vs. Fairmacs Shipping and Transport Services.	Sameer Abhyankar	
38.	Comp. App. (AT) (Ins) No. 36 of 2019	Anil Goel Vs. 21 Capital PCC	Shivani Kadam	Kiran Sharma
39.	Comp. App. (AT) (Ins) No. 62 of 2019	Prasad Devangam Vs. IL & FS Engineering and Construction Co. Ltd & Anr.	Rishi Agrawala	
40.	Comp. App. (AT) No. 394 of 2018	Medeor Hospitals Ltd V/s Registrar of Companies,NCT, Delhi & Haryana	Pankaj Yadav	P.S. Singh

41.	Comp. App. (AT) No. 405 of 2018	Pr. Commissioner of Income Tax Vs. Registrar of Companies, Delhi & Ors.	Zoheb Hossain	P.S. Singh
42.	Comp. App. (AT) No. 14 of 2019	DLF Limited & Anr. Vs. Satya Bhushan Kaura & Anr.	Rohan Sharma	
43.	Comp. App. (AT) No.31 of 2019	Brij Nadan Industries Pvt Ltd & Ors. Vs. Abhimanyu Singh & Ors	Iswar Mohapatra	Gautam Singh(R1-3 to 9)
44.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma
45.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma
46.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. <b>With</b>	Ravisekhar Nair	Avinash Sharma
47.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma

#### For Hearing

48.	Comp. App. (AT) (Ins) No. 97 of 2018 <b>Part Heard</b>	Mahendra Trading Company &Ors. Vs. Hindustan Controls and Equipment Pvt. Ltd.	Anil Agarwalla	Amrita Sharma
49.	Comp. App. (AT) (Ins) No. 94 of 2018	Sahara Q Shop Unique Products Range Ltd. Vs. S. Gurumoorthi	Saurabh Jain	Divyanshu Sahay
50.	Comp. App. (AT) (Ins) No. 389 of 2018	Anil Kohli, R.P. for DunarFoods Ltd. Vs. Directorate of Enforcement&Anr.	Abhishek Anand	R.K. Mishra (R-DOE), Sandeep Bisht (R-NSE)
51.	Comp. App. (AT) (Ins) 472 of 2018	B.S.E. Ltd. Vs. Neo Corp International Ltd.	Anuj Sharma	

**12:00 noon**

#### For Admission (After Notice)

52.	Comp. App. (AT) (Ins) No. 563 of 2018	Commission of Customs Vs. Ram Swarup Industries Ltd. & Ors.	Bhuvnesh Satija	Sanyam Saxena-R1&2 Akshay Bajpai(R-3) Gulshan Jaish-R4 Vaibhav Niti-R4&5
53.	Comp. App. (AT) (Ins) No. 513 of 2018	Sarla Tantia Vs. Ramaanil Hotels & resorts Pvt Ltd.	Vipul Agrawal	Kanika Baweja

02: 00 PM

**For Orders**

54.	Comp. App. (AT) (Ins) No. 59 of 2019	S. Venkatasubramaniam Vs. Anitha Kumar & Anr.	Ananya Ghosh	Arun Mohan
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**For Hearing**

55.	TA (AT) (Competition) No. 32 of 2017 (Old Appeal No. 43/2016)	Piyush Joshi Vs. CCI &Ors.	Piyush Joshi	Gaurav Gupta R-1 DhruvRajainR-2 & R-3
56.	Comp. App. (AT) (Ins) No. 141 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. <b>With</b>	Anwasha Saha	PalzerMoktan
57.	Comp. App. (AT) (Ins) No. 142 of 2018	Industrial Services Vs. Burn Standard Company Ltd. &Anr. <b>With</b>	Anwasha Saha	PalzerMoktan
58.	Comp. App. (AT) (Ins) No. 179 of 2018	Burn Standard Ex-Officers Welfare Association Vs. Burn Standard Company Ltd. &Anr. <b>With</b>	Santanu Ghosh	Kunal Singh (R2)
59.	Comp. App. (AT) (Ins) No. 208 of 2018	Burn Standard Ex-Employee Welfare Association Vs. Burn Standard Company Ltd.	M. Qayam-Ud-Din	Kunal Singh (R2)

04: 00 PM

**For Orders**

60.	Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
61.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors. <b>With</b>	Karan Khanna	Gauri Rasgotra
62.	Comp. App. (AT) No. 422 of 2018 & I.A. No. 78 of 2019	S. Rengarajan Vs. Union of India, Ministry of Corporate Affairs <b>With</b>	Niraj Kumar	Sanjay Shorey- MCA
63.	Comp. App. (AT) No. 24 of 2019	Arun Kumar Saha Vs. Union of India, Ministry of Corporate Affairs.	Tishampati Sen	

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By Order  
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